BEFORE SHRI SATISH CHANDRA, JOINT SECRETARY & LEGAL ADVISER FIRST APPELLATE AUTHORITY

(Under Section 19 of RTI Act, 2005) Ministry of Law & Justice Department of Legal Affairs Room No. 406-B 'A' Wing Shastri Bhawan, New Delhi – 110001

Appeal No. 23(76)/2012 - IC

IN THE MATTER OF:

Shri M.A. Inbanathan No. 156, Charles Chambell Road Cox Town Bangalore- 5650005 Karnataka

APPELLANT

Versus

Central Public Information Officer Ministry of Law & Justice Department of Legal Affairs Shastri Bhawan, New Delhi

RESPONDENT

Date of Hearing: 18.7.2012

Present:-

1. None present for the Appellant.

 Smt. Asha Sota, CAPIO along with Shri Jagdish Kumar, SO, Implementation Cell, D/o Legal Affairs, Shastri Bhawan, New Delhi–110001.

ORDER

- 1. During the course of hearing, it is informed that the application of Shri M.A. Inbanathan, Bangalore has already been forwarded to the Department of Justice and Department of Consumer Affairs, Government of India and Karnataka State Consumer Redressal Commission for sending the information to the Appellant directly.
- 2. The Department of Consumer Affairs, Government of India has informed that they have forwarded his application to the concerned section for appropriate action. It is further informed that Karnataka State Redressal Commission has already replied to the Appellant vide their letter dated 21.05.2012.

- 3. As regards, Department of Justice is concerned, they have to send the information directly to the Appellant.
- 4. If Appellant is not satisfied with the replies of the Departments concerned, he may approach to the Appellate Authorities of the concerned Departments.
- 5. The Appeal is disposed off.
- 6. File is consigned to records.
- 7. In case, the Appellant is not satisfied/ convinced with this Order, he may file 2nd Appeal before the Hon'ble CIC, 2nd Floor, August Kranti Bhawan, Bhikaji Cama Place, New Delhi- 110066 within the time period as prescribed under the provision of RTI Act, 2005.

(Satish/Chandra)
Joint Secretary & Legal Adviser
First Appellate Authority

- 1. Shri M.A. Inbanathan, No. 156, Charles Chambell Road, Cox Town, Bangalore-5650005, Karnataka (By Speed Post).
- Shri Nirmal Singh, Director/CPIO, D/o Legal Affairs, Shastri Bawan, New Delhi-110001.
- 3. Shri Jagdish Kumar, SO, Imp. Cell, D/o Legal Affairs, Shastri Bhawan, New Delhi–110001.
- 4. O/o the Chief Secretary, Government of Karnataka, Vidhan Soudha, Bangalore-560001 along with copy of appeal of Appellant Shri M.A. Inbanathan dated 07.06.2012.
- Shri A.K. Mishra, Director (Cooperation), Department of Consumer Affairs-12-A, Jamnagar House, New Delhi- 110 001 along with copy of appeal of Appellant Shri M.A. Inbanathan dated 07.06.2012.
- 6. Shri K.C. Thang, Under Secretary/CPIO, <u>Department of Justice</u>, Jaisalmer House, New Delhi- 110 011 along with copy of appeal of Appellant Shri M.A. Inbanathan dated 07.06.2012.
- 7. PPS to Law Secretary for information.

19/MIL 183 R.T. (FN 2) (76)/12-5C